GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:6873 ANSWERED ON:07.05.2010 HIMALAYAN SKI VILLAGE Tirkey Shri Manohar

Will the Minister of TOURISM be pleased to state:

(a) whether the environmental clearance for the setting up of Himalayan Ski Village (HSV) throughout the country has not been obtained from the Union Government;

(b) if so, the reasons therefor;

(c) whether environmental clearance is not necessary to be a part of Detailed Project Report (DPR) and it could be sought later; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM(SHRI SULTAN AHMED)

(a) to (d): As per information received from Ministry of Environment and Forests, Government of India, under the Environmental Impact Assessment Notification, 2006 all category 'B' projects are to be appraised at State level by State Environmental Impact Assessment Authority.

Department of Environment, Science and Technology, Government of Himachal Pradesh has informed that Detailed Project Report is a condition precedent to obtain environmental clearance and Himalayan Ski Village has not obtained the environmental clearance for setting up of Himalayan Ski Village in Himachal Pradesh from the Himachal Pradesh State Environmental Impact Assessment Authority due to non-submission of documents/information sought by the concerned authority.